

(3)

CA No 1121/95

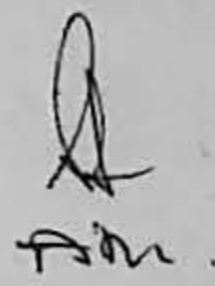
13-12-2000

Hon. Mr. S. P. Dey, AM
Hon. Mr. Rafiquddin, Jm.

The list has been revised.
Sri Lalji Sinha, counsel for the
respondents has sought adjournment.
However, since none is present for
the applicant. Hence dismissed
in default and for non-prosecution.



R.
J.M.


AM.